

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SIKICH INDIA  
TECHNOLOGIES PRIVATE LIMITED**

|   |                                                                                              |                                                                                                                                                                                                                                                            |
|---|----------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | Name of the Corporate Person                                                                 | Sikich India Technologies Private Limited                                                                                                                                                                                                                  |
| 2 | Date of Incorporation of Corporate Person                                                    | 24 <sup>th</sup> January, 2015                                                                                                                                                                                                                             |
| 3 | Authority under which Corporate Person is Incorporated/Registered                            | Ministry of Corporate Affairs, Registrar of Companies(ROC)- Pune                                                                                                                                                                                           |
| 4 | Corporate Identity Number/ Limited Liability Identity Number of Corporate Person             | U72900PN2015PTC176297                                                                                                                                                                                                                                      |
| 5 | Address of the Registered office and Principal office (if any) of Corporate Person           | Registered Office: Office No. 2A, 2nd Floor, Dhavalshree Apartments 1244/45 Deccan Gymkhana, Apte Road, Pune – 411004                                                                                                                                      |
| 6 | Liquidation Commencement date of Corporate Person                                            | 27 <sup>th</sup> November, 2020                                                                                                                                                                                                                            |
| 7 | Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator | <b>Name:</b> Arun Gupta<br><b>Regd. Address:</b> A-57, Sector 30, Noida – 201 301, UP, INDIA.<br><b>Regd. Email :</b> arungupta2211@gmail.com<br><b>Telephone Number:</b> 011-41066313<br><b>Registration Number:</b> IBBI/IPA-002/IP-N00051/2016-17/10095 |
| 8 | Last date for submission of claims                                                           | 27 <sup>th</sup> December, 2020                                                                                                                                                                                                                            |

Notice is hereby given that the “Sikich India Technologies Private Limited” has commenced voluntary liquidation on 27<sup>th</sup> November, 2020, subject to approval of creditors.



The stakeholders of “Sikich India Technologies Private Limited” are hereby called upon to submit a proof of their claims, on or before 27<sup>th</sup> December, 2020 to the Liquidator at the regd. address as mentioned against Item No. 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Proof of claim is to be submitted by way of specified forms and documentary proof in support of claim, as prescribed under the Insolvency and Bankruptcy Code, 2016 and regulations made thereunder. The relevant forms and declarations can be downloaded from the website i.e. [www.ibbi.gov.in](http://www.ibbi.gov.in).

**Submission of false or misleading proofs of claims shall attract penalties.**



Arun Gupta

**Liquidator**

**Date and Place: 28th November, 2020, New Delhi**